

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	100049/2020	Ajaykumar Bhulan Mourya @ MA 3219/19 -- Applicant/Appellant Vs The State of Maharashtra and Ravikant Ramji Upadhyay -- Respondents	Priyanka N. Shukla
<u>COMPLIANCE</u>				
2	CRI APPEAL	100477/2019	Sandeep Pandey@MA-1453-19,- A-1421-19-Apln.t Vs Girijesh Dubey-Respdt.	Shyamdhar Singh
3	CRI REV APP	100085/2020	Union Bank of India through Constitute Attorney Abhishek Pradhan C. M. @ MA 3284-19 - Applicant Vs The State and Pooja Milind Deora and others - Respondents	MDP and Partners
<u>REPLY/SAY</u>				
4	CRI M A	100704/2020	Praveen Raheja in Revn----/20 @ MA 705/20 --- Applicant Vs Ecap Equities Ltd. --- Respondent	Gunjan Mangla
5	CRI M A	100705/2020	Praveen Raheja in Revn----/20 @ MA 704/20 --- Applicant Vs Ecap Equities Ltd. --- Respondent	Gunjan Mangla
<u>APPEARANCE</u>				
6	CRI M A	100197/2020	M/s. Safa and Sons Export Pvt. Ltd and other in Reven----/20 @ MA 196/20 --- Applicants Vs Income Tax Officer - Mr. Ramchandra T. Gajghate --- Respondent	Shehzad Naqvi
7	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav
8	CRI REV APP	100356/2020	M/s. Safa and Sons Export Pvt. Ltd and other @ MA 196/20 @ MA 197/20 --- Applicants Vs Income Tax Officer - Mr. Ramchandra T. Gajghate --- Respondent	Shehzad Naqvi
9	MISC APPLN SC	100179/2020	State CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	Public Prosecutor

AWAITING R AND P

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	CRI APPEAL	100427/2018	Shamim Ahmad Hafizula Sidhiqui - Applicant Vs Rajiv Amarnath Ghai - Respondent	Shailesh I. Kantharia
11	CRI REV APP	101335/2019	STEPS Sunderlal Sitaram Nirban -- Applicant Vs State and Rashtriya Bhim Sena -- Respondent	Rakesh K. Agrawal
12	CRI APPEAL	100168/2019	REPORT Rashmin Vasa @ MA 495-19 @ BA 485-19 - Appellant (Org. Accused) Vs Compuage Infocom Ltd. - Respondent	Anila V. Acharya and Vishal V. Acharya
13	CRI APPEAL	100819/2016	REPORT OF NOTICE Sukhabir Singh Mohan Singh Sire - Applicant Vs Surjit Singh@Pau Kripasingh Jath and State - Respondent	Sachin Suresh Chindarkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100234/2019	Khokhawala Mohammedi Abbasbhai@BA-624-19-Aplnt. Vs Assistant Collector of Customs(A)-Respdt.	Taraq Sayed
2	CRI APPEAL	100543/2019	Brushman @ MA 1725-19 @ BA 1666-19 - Appellant Vs Harish R. Manilal and The State of Maharashtra - Respondent	Rajeev Sawant and Associates
<u>HEARING</u>				
3	CRI APPEAL	100407/2019	Niraj Gunvant Kakad@MA-1300-19,- A-1238-19-Aplcnt. Vs Vidya Sajan Bhojwani and The State of Maharashtra-Respdt.	S. R. Sharma, Lavkush Sharma
4	CRI APPEAL	100408/2019	Niraj Gunvant Kakad@MA-1301-19,- A-1239-19-Aplcnt. Vs Sajan Bhojwani and The State of Maharashtra-Respdt.	S. R. Sharma, Lavkush Sharma
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE MCOC	100009/2017	The State DCB CID Vs Mukund Kanhaiyalal Patel and 2 ors.	SPP, Mr. P.D. Gharat
6	SPL CASE MCOC	100010/2017	The State DCB CID Vs Rajendra Sadashiv Nikalaje @ Nana @ Seth and 1 Anr.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
7	SPL CASE MCOC	100028/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ NANA @SETH	PP
<u>ORDER</u>				
8	CRI REV APP	100543/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
9	CRI REV APP	100544/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates

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10	CRI REV APP	100546/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORG. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
11	CRI REV APP	100545/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORG. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
12	CRI M A	101318/2019	STEPS Ashwin Manohar GAdhe@Revn---19-Aplcnt. Vs M/s. Priceless Properties Through Amjed Alimuddin Mukhri -Respdt.	Hemlata R. Kharat
13	CRI APPEAL	100542/2019	REPORT Brushman@MA-1724-19,BA-1665-19-Aplnt. Vs Harish R. Manial and The State of Maharashtra-Respdt.	Rajeev Sawant and Assoc.

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Criminal Cause List Dated 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100003/2002	State-CBI-Bandra Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
2	CRI APPEAL	100366/2018	Ashok Mhatre @ MA 1189/18 @ BA 1051/18 - Appellant Vs Faiyaz Hussain Jalil Ahmed and The Stae of Maharashtra - Respondent	Juris Consultants Ccombine
3	CRI APPEAL	100370/2018	Ravindra Kumar Singh @ MA 1198/18 @ BA 1054/18- Appellant / Org. Accused Vs State of Maharashtra and Ramu Basappa Patil - Respondent (Org. Complainant)	Amar Talreja
4	CRI REV APP	100469/2019	M/s .Precept Legal-Aplcnt. Vs The State of Maharashtra and Siroya FM Constructions Pvt. Ltd.-Respdt.	Ramjeet H. Sharma
5	CRI APPEAL	100623/2019	Shrenik Dhirajmal Siroya - Appellant (Org. Accused No. 3) Vs M/s. Percept Legal Advocates and Notary - Respondent (Org. Complainant)	Sandhya Singh
6	CRI APPEAL	100611/2019	Sanjay Vijay Joshi - Aplnt. Vs State of Maharashtra-Azad Maidan P. Stn.-Respdt.	J. G. Sharma
7	CRI APPEAL	100953/2019	Fatesh Mirchandani @ MA 2548-19 @ MA 2549-19@ Ba 2509-19 - Appellant (ORG. Accused No. 2) Vs M/s. Percept Legal - Advocate and Notary - Respondent	R. B. Mokashi and Ass.

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI REV APP	100048/2020	Dhanashree Abhay Sakhale @ Dhanashree R Gurav @ MA 3078-19 - Applicant Vs The State and Baburao K Shelke - Respondents	Rajashree R Gurav
<u>COMPLIANCE</u>				
9	SPL CASE MCOC	100005/2009	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100011/2010				
10	SPL CASE MCOC	100011/2010	State-DCB CID Unit-IX, D.N. Nagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.06.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100005/2009)				
<u>APPEARANCE</u>				
11	SPL.CASE	100778/2020	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA AND ORS.	PP
<u>REPORT</u>				
12	CRI APPEAL	100275/2019	Satya Prakash Pandey - Appellant Vs Sudhir Babakhote Shinde and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
13	CRI APPEAL	100276/2019	Satya Prakash Pandey - Appellant Vs Gajanan Vithoba Wadekar and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
<u>REPORT OF NOTICE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	CRI REV APP	100115/2020	Sunil R. More @ MA 3059-19 - Applicant Vs Subhash J. Ghatge and The State - Respondents	Sunil R. More

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
2	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
3	CRI APPEAL	100318/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-964-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
4	CRI APPEAL	100319/2019	M/s .Dhupeshwar Silk Mills Pvt. Ltd. @MA-965-19-Aplcnt. Vs Javeri Kumar V. Jain and State of Maharashtra - Respondent	R. M. Bhojwani
<u>APPEARANCE</u>				
5	CRI REV APP	100292/2020	Malik Siraj Siddik @ MA 1842/19 @ MA 1843/19 -Aplcnt. Vs Zubair Shamshi and State of Maharashtra-Respdt.	Ashok Kumar Singh
6	MCOC M A	100664/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	
7	MCOC M A	100665/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	
8	MISC APPLN CBI	100847/2020	State Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan and Ors	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
STATEMENT US 313 CR.P.C.				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
ARGUMENTS				
2	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda
STATEMENT US 313 CR.P.C.				
3	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
EVIDENCE PART HEARD				
4	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
5	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
6	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare

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7	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
8	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
9	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
<u>APPEARANCE</u>				
10	REMAND APPLN MCOC	100614/2020	DAHISAR P.STN Vs SAJID ABDUL AJIJ SHAIKH @BADA SAJID	
11	REMAND APPLN MCOC	100652/2020	The State Of Dahisar Police Station Vs Aatik @ Aatif Mobin Ansari @ Mental	PP
<u>R P READY</u>				
12	MISC APPLN CBI	100833/2020	The State of Maharashtra Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikalje and Ors	SPP
<u>REPORT</u>				
13	SPL CASE MCOC	100001/2003	DCB CID Vs KRISHNA RAJNARAYAN MISHRA AND ORS.02	

REPORT OF NOTICE

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	CRI APPEAL	100261/2020	Dhanashree Abhay Sakhale - Applicant. Vs Abhay Kamlakar Sakhale and State - Respondent.	Rajashree R. Gurav.
